

In The Central Administrative Tribunal
Calcutta Bench

OA.745 of 1997

Date of Order : 15-5-2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

Niyoti Bala Dey

-Vs-

Government of India Press

For the Applicant : Ms. S. Banerjee, Advocate

For the Respondents: Mr. S.P. Kar, Advocate

O R D E R

The MA filed by the applicant for addition of parties has not been listed in the cause list to-day. So the O.A.745 of 1997 should come up for order in the next date fixed along with the NA. Accordingly, the matter stands adjourned to 1-6-2000.

gsm

(G.S. Maingi)

Member (A)

D.P

(D. Purkayastha)

Member (J)

DKN